

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

C.A.T./MP. No. 624 /1993 (in OA, 249/93)

Exiga Ram
Chandra Puri

Versus C.D. & Ors.

Date of Order	Sharma	Orders
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This is an M.P. (in OA. No. 249/93) for Rejoinder to reply taking on record. It is in order.

S.O. (5) *12/12*

1/12

15/12

13/12/93

None present

Register & Put up in Court
for ad 15/12/93 a/w OA 249/93

[Signature]
REGISTRAR
C.A.T., JAIPUR

15/12/93

Mr. R.M. Mathur - Counsel for petitioner,
dismissed as withdrawn with
liberty to file fresh OA.

*at out
to the app
el & t
el or
12/12/93*

Art 154

[Signature]

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